

1	2	3	4	5	6	7	8	9	10	11
14.	20-20-0-0	5343	5943	NA	6243	7643	9861	14000	15500	18700
15.	28-28-0-0	7481	NA	NA	NA	11181	11810	15740.45	18512	18700
16.	17-17-17-0	5804	NA	NA	NA	NA				17710
17.	19-19-19-0	6487	NA	NA	NA	NA				18093
18.	SSP (0-16-0-11)		3200	3200	3200	3200	3200	4000 to 6000		6286
19.	16-16-16-0		NA	NA	NA	7100	7100	7100	15200	15200
20.	DAP lite (16-44-0-0)		NA	NA	NA	NA	11760	17600	19500	19500
21.	15-15-15-09		NA	NA	NA	6800	9300	12900	15750	14851
22.	24-24-0-0		NA	NA	NA	7768	9000	11550	14151	14297
23.	13-33-0-6		NA	NA	NA	NA		16200	17400	17400
24.	MAP lite (11-44-0-0)		NA	NA	NA	NA		16000	18000	18000
25.	DAP lite (14-46-0-0)		NA	NA	NA	NA		14900	18690	18300
26.	Urea							5310		

\*w.e.f. 18.6.08

\*\*MRP of SSP was Rs. 3400/MT from May, 2008 to September, 2009.

**Reimbursement of funds to fertilizer units  
under ACTN policy**

803. SHRI BHARATSINH PRABHATSINH PARMAR:  
SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) how much additional State levy has been paid by Fertilizer units of Gujarat and Uttar Pradesh from 1 April, 2011 till date and how much fund has been reimbursed to them under ACTN policy, unit-wise details;

(b) the steps taken by the Ministry for settlement of backlog issue of these fertilizer units as State Governments never refund this State tax; and

(c) whether Central Government intends to provide one time financial grant to these units for settlement of backlog matter?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The details of additional VAT paid by Urea manufacturing units of Gujarat and Uttar Pradesh for the period 1.4.2011 to 31.03.2012 and amount reimbursed to them towards ACTN is as under:—

Sl. No.	Unit Name	ACTN paid by Urea unit (Rs. in crore)	ACTN reimbursed to Urea unit (Rs. in crore)
<b>State – Gujarat</b>			
1.	GNVFC-Bharuch	23.42	16.67
2.	GSFC-Baroda	3.33	1.64
3.	IFFCO-Kalol Unit	0.67	0.46
4.	KRIBHCO-Hazira	12.67	9.82
Total-Gujarat (A)		40.09	28.59
<b>State – Uttar Pradesh</b>			
1	IFFCO-Aonla-I and II	39.56	30.25
2.	IFFCO-Phulpur-I and II	92.71	65.69
3.	Indo-Gulf-Jagdishpur	52.37	38.84
4.	Tata Chemicals and Fertilizers Limited	13.34	09.50
5.	Kribhco Shayam Fertilizers Limited	14.24	10.55
TOTAL – U.P. – (B)		212.22	154.83
TOTAL – (A) + (B)		252.31	183.42

ACTN reimbursed of Rs. 183.42 crore is for the nine month period from 01.04.2011 to 31.12.2011. For the remaining three months from 01.01.2012 to 31.03.2012 claims of the urea manufacturing units towards ACTN reimbursement are yet to be received.

(b) and (c) To resolve the issue of settlement of backlog arrears in respect of Non-recognized Input Taxes levied by State Governments of Gujarat and Uttar Pradesh, consultation process is going on with the stakeholders. Appropriate decision shall be taken by the Government, taking into account views of State Governments and interests of farmers and fertilizers companies.